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J U D G E M E N T

Shri G.D.Bhandari, learned counsel for the applicant seeks permission to withdraw this application. Permission sought for is granted. This application is, therefore, rejected at the stage of admission itself as having been withdrawn.

Ch. Ramakrishna Rao

(Ch. Ramakrishna Rao)
Member (J)
13.3.1987

P. Srinivasan ^{Use}
13/3/87

(P. Srinivasan)
Member (A)
13.3.1987